

flame out. A court of Inquiry has been ordered on the crash.

(c) and (d) Hindon airfield has been identified as "high risk bird area" in the country by an Interministerial Joint Sub-Committee, which recommended the following measures:—

- (i) Clearance of approach zones outside the airfields.
- (ii) Construction of modern incinerators.
- (iii) Construction of modern slaughter houses.
- (iv) Construction of modern carcass processing centres.
- (v) Shifting of open garbage dumps from the vicinity of airfields.
- (vi) Covering of open drains.
- (vii) Establishment of covered fish and meat markets.
- (viii) Construction of covered garbage points.

Airfields Environment Management Committee meetings are held regularly under the Chairmanship of the District Magistrate of the concerned State in which the IAF airfield is located to maintain cleanliness around the airfield. Necessary measures have also been taken by the Ministry of Agriculture, Ministry of Urban Development and the concerned State Government to modernise slaughter houses and carcass utilisation centres so as to sanitise areas around the airfields identified by the Inter-Ministerial Joint Sub-Committee.

Procurement of defence supplies from Indian Industries

441. SHRI DIGVIJAY SINGH:
SHRI SATYA PRAKASH
MALAVIYA:

Will the PRIME MINISTER be pleased to state:

(a) what are the areas where defence supplies will be procured from Indian Industries; and

(b) how the security will be ensured by private participation in defence procurements?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE AND DEPTT. OF DEFENCE RESEARCH AND DEVELOPMENT) (SHRI MALLIKARJUN): (a) and (b) Indian industries in private sector provide non war like stores including components, assemblies and spares for integration into complete equipment at Ordnance Factories/Public Sector Undertaking. The areas of procurement from Indigenous Industry also broadly cover vehicles, Radio sets, Telephones, generator sets, general stores and clothing. This practice will continue as hithertofore, thereby ensuring necessary levels of secrecy, where required.

Political Package for J&K

442. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have recently announced a political package prior to holding elections in Jammu & Kashmir State;

(b) if so, the details thereof;

(c) whether it is a fact that major political parties of the country have expressed their opinion against the package; and

(d) if so, what Government have decided about this package since the elections to the State have been postponed?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) to (d) A Statement was made by the Prime Minister on 4th November, 1995 urging the people of Jammu & Kashmir to take a determined stand against terrorism and help in restoring complete peace and bring about their own representative Government. The commitment of the